

SPECIAL BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2046(KB)2019
IA(I.B.C)/651(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	ORBIT TOWERS PRIVATE LIMITED VS SAMPURNA SUPPLIERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] For the Liquidator

Mr. Niraj Kumar, PCS]

ORDER

1. Ld. Counsel and Ld. Authorized Representative for the Liquidator present.
2. **IA(I.B.C)/651(KB)2024:**
 - a. Hard copy is not available.
 - b. List the matter on 10.04.2024. As already posted.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)